

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2067
ANSWERED ON:09.03.2006
MONETARY BENEFITS TO SECOND WORLD WAR VETERANS
Barman Shri Hiten

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of the pitiable condition of the vanishing tribe of Second World War veterans who were demobilized after Second World War without any pension;
- (b) if so, whether the Government has made any effort to obtain information and data about these veterans;
- (c) whether any monetary assistance is being provided to these veterans;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M. M. PALLAM RAJU)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2067 FOR ANSWER ON 9.3.2006

1. About 83,000 Second World War Veterans are registered with Zila Sainik Boards. Those of them, who did not complete pensionable service, were not given pensions.

2.

- (a) Daughter's Marriage Grant = Rs. 8,000/-
- (b) House Repair Grant = Rs. 10,000/-
- (c) Medical Grant = Rs. 15,000/- (Maximum)
- (d) Monthly Grant = Rs. 1,000/- p.m. for two years.

Ex-servicemen suffering from serious diseases are given financial assistance for treatment in civil hospitals in case they cannot be treated in Military Hospitals and have not availed similar assistance from any other source, from the Armed Forces Flag Day fund as follows:-

(i) Bypass surgery, angiography, angioplasty, open heart surgery, valve replacement, pace maker implant, kidney/renal transplant Stroke, arterial surgery, prostate surgery and total joint replacement.

90% and 75% of the authorized expenditure in case of JCOs/OR and Officers respectively.

(ii) Cancer/spastic paraplegic, dialysis. Maximum of Rs. 75,000/- per year in civil hospitals.

Indian Air Force Benevolent Fund (IAFBF) extends financial assistance in deserving cases to the retired airmen, who had served in the Air Force during the World War II, and their widows. Under this scheme monthly grant of Rs. 500/- p.m. is paid for life.

(b) Various state governments extend financial assistance to the World War II veterans at different rates.